LOK SABHA UNSTARRED QUESTION NO. 22 TO BE ANSWERED ON 18th NOVEMBER, 2019

Insurance to Gas Cylinder Blast Victims

22. SHRI SAPTAGIRI SANKAR ULAKA:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that oil companies provide insurance to victims of gas cylinder blast incidents, if so, the details thereof during the last two years;
- (b) whether oil companies are not educating their customers about such insurance and not paying the compensation whenever a claim is made by kith and kin of the victims;
- (c) the number of explosions and blast reports during the last three years, deaths reported and compensation paid; and
- (d) whether the Government is scheduling to drive a special programme to educate people in Odisha State?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान) MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA

PRADHAN)

(a) to (d) Oil Marketing Companies (OMCs) take comprehensive Insurance Policy under 'Public Liability Policy for Oil Industries' which covers all LPG consumers registered with OMCs. Public Liability Insurance Policy taken by OMCs covers losses arising out of accidents where LPG is the primary cause of fire.

Total number of LPG accidents, deaths reported and compensation paid in the last three years where LPG leakage is the primary cause of fire are as under :-

Year	Accident	Fatalities	Amount of compensation
			(₹ in crore)
2016-17	929	267	23.02
2017-18	1151	292	23.44
2018-19	983	254	10.27

OMCs provide Safety cum Insurance leaflet in Hindi/English and in vernacular languages, with pictorial representation to the customers. Information pertaining to

Public Liability Insurance Policy is also available on the OMC websites. Regular safety clinics and LPG panchayats are organised by OMCs across the country including in the State of Odisha to create awareness among the consumers on safe use of LPG, conservation practices and information about insurance.